

(ख) क्या सरकार का इस वर्ष भी किसी संकटग्रस्त मिल को अपने नियंत्रण में लेने का विचार है ?

बंदेशिक व्यापार मंत्रालय में उप-मंत्री (चौधरी राम सेवक) : (क) कोई नहीं ।

(ख) इस समय ऐसी कोई प्रस्थापना विचारधीन नहीं है । तथापि उद्योग (विकास तथा विनियमन) अधिनियम के अंतर्गत हाल ही में मध्य प्रदेश की सूती कपड़ा मिल के मामलों की जांच की गई है और जांच समिति द्वारा प्रस्तुत किये गये प्रतिवेदन पर विचार किया जा रहा है ।

Checking of Pak Spies among East Pak Refugees

3111. SHRI R. R. SINGH DEO : Will the Minister of HOME AFFAIRS be pleased to state whether Government have taken any steps to check that there are no Pakistani spics among the refugees coming from East Pakistan during the last 8 month ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : Utmost vigilance is being maintained by the Security agencies.

Setting up of an Export Council

3112. SHRI SHIVA CHANDRA JHA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government are planning to set up an Export Council ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) and (b). There is already and Advisory Council on Trade for dealing with problems of import and export. Nineteen Export Promotion Councils are also functioning to deal with the export problems and potential of various groups of commodities. There is no proposal to set up an "Export Council".

Attacks on Army Personnel by Naxalites in West Bengal

3113. SHRI K. P. SINGH DEO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there has been an increase in the number of attacks on Army personnel by Naxalites in West Bengal ;

(b) whether Government propose to permit the Army personnel to "Shoot" and to use fire arms in self-defence and, if so, the decision taken in the matter ; and

(c) the number of such incidents reported during the last one year and the number of Army personnel killed/injured as a result thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) to (c). It is not correct to say that there has been an increase in the number of attacks on Army Personnel by Naxalites in West Bengal. According to information available, there have been five instances of attacks on Army personnel and vehicles ; of these the Naxalites are suspected to be involved in two cases. 2 NCOs were killed and 1 J. C. O. and 12 other Ranks were injured on account of these attacks. The Army authorities are fully aware of the powers available to them in providing protection to the service personnel, army vehicles and stores.

Display and Sale of Gems at Expo-70

3114. SHRI K. P. SINGH DEO : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the National Mineral Development Corporation displayed Indian Gems at the Expo-70 and had entertained certain inquiries at 20 per cent below the prices which the exporters have been realising at present and that the Indian Trade has strongly resented it ; and

(b) if so, the reasons therefor and the reaction of Government in regard to the resentment shown by the Indian traders ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) and (b). National Mineral Development Corporation, during its participation in Expo-70, had received certain trade enquiries about supply of diamonds. These enquiries were passed on by NMDC to the Indian exporters, for further negotiation with the concerned parties about prices, delivery etc.

Alleged profiteering by S. T. C. through sale of imported items

3115. SHRI VIRENDRA KUMAR SHAH : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether during July, 1969 to June, 1970, the State Trading Corporation imported 45 tonnes of Chloramphenicol and sold it at Rs. 400/- per Kg., whereas the actual landed cost averaged not more than Rs. 160/- per Kg. thereby making a profit of Rs. 1.06 crores ;

(d) whether similar exorbitant profits were made on sale of imported items like Iodine Sodium PAS, Sulphadiazine, Meta Amino Phenol etc. ;

(c) whether the S. T. C. plans to import substantial quantities of basic drugs and intermediates in 1970-71 and is likely to make a profit of about Rs. 5.75 crores on their sales ; and

(d) if so, the justification for the above profiteering by the S. T. C. vis-a-vis Government's declared eagerness to bring down the prices of medicines for the benefit of the common man ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) The STC imported 20 tonnes of Chloramphenicol during July 1969 to June 1970. The landed cost was Rs. 175 per Kg., the sale price was Rs. 400 per Kg. and the total profit made by the STC on the import was Rs. 45 lakhs.

(b) No, Sir. A statement showing landed

cost and selling price of some basic drugs imported and distributed by STC is attached.

(c) Yes, Sir. The margin of profit of STC is only 2%.

(d) Does not arise.

Statement

(In Rs. per Kg.)

Name of Drug	Landed cost	Selling Price
Metaminophenol	19.17	20.50
3 Cyanopridine	33.25	37.30
4 Cynopridine	24.45	27.70
Vitamin B 2 phosphate		
Sodium	763.42	833.00
Sulphadiazine	97.76	110.00
PAS Sodium	19.52	31.28
Caffeine	45.51	51.00
Vitamin 'C'	32.00	35.50
* Iodine	(i) 26.88	40.00
(Rs. 60/- per kg.)	(ii) 32.35	40.00
Sodium Nitrite	1790.80	2600.00

*It should be mentioned here that one consignment of Iodine was contracted as a price, which gives a landed cost of Rs. 26.83, whilst the sale price was fixed at Rs. 40.00. Another consignment expected to arrive shortly, gives a landed cost of Rs. 32.35 while the Selling price has been maintained at Rs. 40/-. The Selling price should be compared with the then prevalent market price of Iodine at Rs. 60/- per kg.

Tarapur Atomic Power Project

3116. SHRI VIRENDRAKUMAR SHAH: Will the PRIME MINISTER be pleased to state :

(a) whether no written agreement has been entered into by the Atomic Energy Commission with the Governments of Maharashtra and Gujarat in regard to sharing of power from the Tarapur Atomic Power Project ; and

(b) if so, the reasons therefor, and the steps taken to rectify the mistake ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) Though